

Annexure – 7

Name of the corporate debtor: Simhapuri Energy Limited; Date of commencement of CIRP: June 26, 2020; List of creditors as on: December 10, 2020

List of operational creditors (Government dues)

(Amount in ₹)

| # | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of Claim under verification | Remarks, if any |
|---|---------------------------|------------------------------|---------------------------|---------------------------|-------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | PGCIL | - | L40101DL1989 GO1038121 | 09-07-2020 | 3,47,52,42,094.00 | 1,01,32,37,168.00 | Statutory Claim | - | - | No | - | - | - | - | 2,46,20,04,926.00 | |
| 2 | POSO | - | U40105DL2009 GOI188682 | 10-07-2020 | 1,23,58,922.00 | 1,23,11,802.01 | Statutory Claim | - | - | No | - | - | - | - | 47,119.99 | |
| 3 | Gram Panchayat-Lingavaram | Government of Andhra Pradesh | - | 16-11-2020 | 5,15,635.00 | 5,15,635.00 | Statutory Claim | - | - | No | - | - | - | - | - | |